NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

NAME OF THE PARTIES:

M/s. Cotonificio Honegger S.p.a.

through Board of Receivers

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION SIGNATURE NAME

For the Petitioner -

1. Mr. Abhielek Swaroop, Adv. } 2. Mr. Shehal Dbukh-de, Adv.

For Respondents!

1. Mr. Arun Kathpallo, So-adr

a. Mr. Any Berry, adv

3. Mr. Anuig Bhasme, oan

4 Mr. Malak Bhat, adv

5 Mr. Gowan Dugar, adv

Order CP No.87/397-398/ CLB/MB//MAH/2015

Arguments of the Respondent side, part-heard.

At request of the parties, list this matter for hearing on 23.1.2017 and 24.1.2017

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)